

Central Administrative Tribunal, Principal Bench

C.P. No. 67/99 In
O.A. 2097/94

New Delhi, this the 27th day of April, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Madan Singh S/o Shri S.N. Singh
R/o F-210-B, Ramesh Park,
Laxmi Nagar,
Delhi-92 and Others

.....Petitioners

(By Advocate: Shri H.P. Chakravorty)

Versus

1. Shri Rakesh Chopra
Divisional Railway Manager,
Northern Railway,
New Delhi-55.
 2. Shri R.K. Sarkar
Chief Administrative Officer (Construction),
Northern Railway,
Kashmeri Gate,
Delhi-6.
- ... Respondents

(By Advocate: Mrs. Meera Chhibber)

ORDER (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

1. Heard both sides.
2. Shri Chakravorty asserts that the names of some of the applicants in the O.A. have not found mention in respondents' seniority list dated 28.1.2000, and on that basis their further promotions have also not been considered although he claims that the applicants are senior to many of those who have since been promoted.

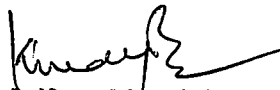
3. We note that seniority list dated 28.1.2000, in question, is only a provisional seniority list and the forwarding letter makes it clear that representations against the same would be considered by respondents, if filed within 30 days of its publication.

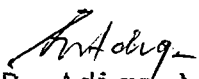
4. Shri Chakravorty, however, asserts that he received copy of the seniority list only on 7.3.2000 and the same was published on the Notice Board on 10.3.2000 and applicants have represented to respondents on 7.4.2000. These assertions are denied by respondents.

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5. In case, the final seniority list has not been published by respondents till date, it will be fit and proper for them to examine the contents of the representations, said to have been filed by applicants, if received by respondents, and dispose of the same in accordance with rules and instructions on the subject.

6. In any case, there appears to be no further reason to allow the present C.P. to continue, which is accordingly dropped with the aforesaid observations. Notices discharged.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman(A)

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